

High Court of Karnataka,  
Bengaluru,  
Dated:8<sup>th</sup> November 2021

**NOTIFICATION NO.HCBB – 282 / 2021**

In modification of earlier Notification No. HCBB–280/2021 dated 7<sup>th</sup> November 2021, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Tuesday the 09<sup>th</sup> November 2021.

| <b>Sl. No.</b> | <b>Name of the Hon'ble Judges</b>          | <b>Court Hall Nos.</b> |
|----------------|--|------------------------|
| 1              | Hon'ble The Chief Justice                  | 1                      |
| 2              | Hon'ble Mr. Justice Alok Aradhe            | 2                      |
| 3              | Hon'ble Mrs. Justice S.Sujatha             | 3                      |
| 4              | Hon'ble Mr. Justice B.Veerappa             | 4                      |
| 5              | Hon'ble Mr. Justice G.Narendar             | 5                      |
| 6              | Hon'ble Mr. Justice P.S.Dinesh Kumar       | 6                      |
| 7              | Hon'ble Mr. Justice K.Somashekar           | 7                      |
| 8              | Hon'ble Mrs. Justice K.S.Mudagal           | 8                      |
| 9              | Hon'ble Mr. Justice Sreenivas Harish Kumar | 9                      |
| 10             | Hon'ble Mr. Justice N.K.Sudhindrarao       | 10                     |
| 11             | Hon'ble Dr. Justice H.B.Prabhakara Sastry  | 11                     |
| 12             | Hon'ble Mr. Justice Krishna S.Dixit        | 12                     |
| 13             | Hon'ble Mr. Justice S.G.Pandit             | 13                     |
| 14             | Hon'ble Mr. Justice B.M.Shyam Prasad       | 14                     |
| 15             | Hon'ble Mr. Justice Mohammad Nawaz         | 15                     |
| 16             | Hon'ble Mr. Justice H.T.Narendra Prasad    | 16                     |

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| 17 | Hon'ble Mr. Justice K.Natarajan            | 17 |
| 18 | Hon'ble Mr. Justice S.R.Krishna Kumar      | 18 |
| 19 | Hon'ble Mr. Justice Ashok S. Kinagi        | 19 |
| 20 | Hon'ble Mr. Justice Sachin Shankar Magadum | 20 |
| 21 | Hon'ble Mr. Justice R.Nataraj              | 21 |
| 22 | Hon'ble Mr. Justice Pradeep Singh Yerur    | 22 |
| 23 | Hon'ble Mr. Justice M.Nagaprasanna         | 23 |
| 24 | Hon'ble Mr. Justice E.S.Indiresh           | 24 |
| 25 | Hon'ble Mr. Justice S.Vishwajith Shetty    | 25 |
| 26 | Hon'ble Mr. Justice V.Srishananda          | 26 |
| 27 | Hon'ble Mr. Justice Hanchate Sanjeevkumar  | 27 |
| 28 | Hon'ble Mr. Justice P.N.Desai              | 28 |
| 29 | Hon'ble Mr. Justice P.Krishna Bhat         | 29 |
| 30 | Hon'ble Mr. Justice Anant Ramanath Hegde   | 30 |
| 31 | Hon'ble Mr. Justice Siddaiah Rachaiah      | 31 |
| 32 | Hon'ble Mrs. Justice K.S.Hemalekha         | 32 |

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 08.11.2021**

# HIGH COURT OF KARNATAKA AT BENGALURU

## MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS FROM TUESDAY THE 09<sup>TH</sup> NOVEMBER 2021

Priority will be given to old cases

### Part A

| Sl. No. | SITTINGS AND SUBJECTS   | Remarks  |
|---------|---|--|
| 1       | <p><b>Hon'ble Mr. Justice Alok Aradhe &amp; Hon'ble Mr. Justice Anant Ramanath Hegde</b></p> <p>Writ Appeals of the years 2019 and 2020<br/>- Admission, Orders and Final Hearing</p> <p>Writ Appeals of the year 2021 (service)<br/>- Admission, Orders and Final Hearing</p> <p>Criminal Appeals under National Investigation Agency Act<br/>- Admission, Orders and Final Hearing</p> <p>WP (HC)<br/>- Preliminary Hearing, Orders and Final Hearing</p> <p>RFAs from 2020 onwards<br/>- Admission, Orders and Final Hearing</p> <p>Arbitration matters<br/>- Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters)<br/>- Admissions, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix<br/>- Preliminary Hearing, Orders and Final Hearing</p> | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |

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|          | <p>Writ Petitions (Edn-Med-Adm)<br/>- Preliminary Hearing, Orders and Final Hearing</p> <p>Commercial Appeals and Commercial Applications<br/>-Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches<br/>- Admission, Orders and Final Hearing</p> <p>RERA Appeals<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>   |  |
| <b>2</b> | <p><b>Hon'ble Mrs. Justice S.Sujatha &amp; Hon'ble Mr. Justice Siddaiah Rachaiah</b></p> <p>All Division Bench Tax matters<br/>- Admission, Orders and Final Hearing</p> <p>WP (S-KSAT)<br/>- Preliminary Hearing , Orders and Final Hearing</p> <p>Specially assigned matters</p>  | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <b>3</b> | <p><b>Hon'ble Mr. Justice B.Veerappa &amp; Hon'ble Mrs. Justice K.S.Hemalekha</b></p> <p>Writ Appeals of the years 2017 and 2018<br/>- Admission, Orders and Final Hearing</p> <p>MFAs of all categories (except LAC &amp; MV) which are not specifically assigned to any other Bench<br/>- Admission, Orders and Final Hearing</p> <p>RFAs from 2016 to 2019<br/>- Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal)<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p> | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |

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| <p><b>4</b></p> | <p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar &amp; Hon'ble Mr. Justice P.Krishna Bhat</b></p> <p>MFA (MV and LAC)<br/>- Admission, Orders and Final Hearing</p> <p>Writ Appeals upto 2016<br/>- Admission, Orders and Final Hearing</p> <p>RFAs upto 2015<br/>- Admission, Orders and Final Hearing</p> <p>WP (S-CAT)<br/>- Preliminary Hearing, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases<br/>- Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta)<br/>- Preliminary Hearing, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act<br/>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters)<br/>- Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p> | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <p><b>5</b></p> | <p><b>Hon'ble Mr. Justice N.K.Sudhindrarao</b></p> <p>Regular First Appeals upto 2015<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>   | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |

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| <p><b>6</b></p>  | <p><b>Hon'ble Dr. Justice H.B.Prabhakara Sastry</b></p> <p>Regular First Appeals from 2016 onwards<br/>- Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits<br/>-Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters)<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p> | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <p><b>7</b></p>  | <p><b>Hon'ble Mr. Justice H.T.Narendra Prasad</b></p> <p>MFA (MV and WC/ECA) from 2016 onwards<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>   | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <p><b>8</b></p>  | <p><b>Hon'ble Mr. Justice E.S.Indiresh</b></p> <p>MFA (MV and WC/ECA) upto 2015<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>  | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <p><b>9</b></p>  | <p><b>Hon'ble Mr. Justice S.Vishwajith Shetty</b></p> <p>Regular Second Appeals<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>  | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |
| <p><b>10</b></p> | <p><b>Hon'ble Mr. Justice V.Srishananda</b></p> <p>Criminal Revision Petitions upto 2016<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>   | <p><b>Video Conferencing / Physical hearing (optional)</b></p> |

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| <b>11</b> | <p><b>Hon'ble Mr. Justice Hanchate Sanjeevkumar</b></p> <p>Criminal Revision Petitions from 2017 onwards<br/>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p> | <p><b>Video Conferencing /<br/>Physical hearing<br/>(optional)</b></p> |
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**Part – B**

Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

| <b>Sl. No.</b> | <b>Names of the Hon'ble Judges</b>       | <b>Subjects</b>  |
|----------------|--|--|
| 1              | Hon'ble Mr. Justice Anant Ramanath Hegde | Writ Petition (GM)<br>'B' Group                        |
| 2              | Hon'ble Mr. Justice Siddaiah Rachaiah    | Criminal Appeals<br>- Admission/Final Hearing          |
| 3              | Hon'ble Mrs. Justice K.S.Hemalekha       | Misc. First Appeal (MV)<br>- Admission / Final Hearing |

**By Order of Hon'ble The Chief Justice**

Sd/-  
**(K.S.Bharath Kumar)**  
**Registrar (Judicial)**

**Date: 08.11.2021**